

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

UNSTARRED QUESTION NO:5094
ANSWERED ON:05.09.2011
SEZS IN BACKWARD REGIONS
Adhalrao Patil Shri Shivaji;Yadav Shri Dharmendra

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether the Government has any proposal to set up Special Economic Zones (SEZs) in all backward district across the country;
- (b) if so, the details thereof, location-wise; and
- (c) the time frame within which the final decision is likely to be taken in this regard?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA M. SCINDIA)

(a): No Madam. Currently, there is no proposal to set up SEZs by the Central Government in all backward districts across the country. In terms of the SEZ Act, 2005, SEZ may be set up either jointly or severally by the Central Government, State Govt. or any person for manufacture of goods or rendering services or for both or as a free trade warehousing zone. Such proposals duly recommended by the concerned State Government are considered by the Board of Approval for SEZs. SEZ being set up under the SEZ Act, 2005 are primarily private investment driven.

(b) Does not arise.

(c) Does not arise.